

**Peace Corps Youths from U.S.A.,
West Germany and France**

**2321. Shri M. R. Krishna:
Shri Ramapathj Rao:**

Will the Minister of Finance be pleased to state:

(a) the total number of youths from U.S.A., West Germany and France who have come to India to help the country upto the end of September, 1966;

(b) how they are selected in their respective countries; and

(c) on what basis they are distributed to work in the States after their arrival in India?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) The total number of U.S. and West German Volunteers as on 31-10-1966 was 1048 and 72 respectively. There is no Volunteer from France.

(b) The election is made on the basis of aptitude and training in relation to the work that the Volunteers have to perform in India.

(c) Volunteers are distributed to work in specific projects and programmes for which their services were requested by the State Governments.

**Development Plan for Kotla
Mubarakpur**

2322. Shri Balmiki: Will the Minister of Works, Housing and Urban Development be pleased to refer to the reply given to Unstarred Question No. 4103 on the 20th April, 1966 and state:

(a) whether the Re-development Plan of Kotla Mubarakpur area, submitted to the Delhi Development Authority and the Municipal Corporation of Delhi has now received their final approval;

(b) whether any particular sites in that Re-development Plan have been reserved for providing alternative plots for those plot-holders of the erstwhile approved 'Triloki' Colony,

whose plots are still under notification under Section 4 of the Land Acquisition Act;

(c) if not, the target period during which the Re-development Plan of Kotla Mubarakpur is to be finalised and implemented; and

(d) the difficulty in providing alternative developed plots for those plot-holders of the 'Triloki' Colony whose plots are proposed for acquisition, in any of the newly developed D.D.A. Colonies in South Delhi?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) to (d). The re-development plan of Kotla Mubarakpur area is nearing finalisation in the Municipal Corporation of Delhi. A major portion of Triloki Colony, consisting of residential plots, has been retained in the plan. No alternative site has yet been provided for allotment to the plot-holders whose plots may be affected in the plan. This matter will be considered by the Delhi Administration after the Corporation has finalised the plan and furnished details of the areas which are proposed to be acquired or released from the purview of acquisition. The plot-holders whose plots are acquired under the re-development plan and who cannot be accommodated in the area will be allotted alternative developed plots in one of the colonies of the Delhi Development Authority in as near a locality as possible.

राज्यों को वित्तीय सहायता

2323. श्री ए० लालू बिरसा :

श्री तुला राम :
श्री सिद्धेश्वर प्रसाद :
श्री मधु सिन्घे :
श्री नवल प्रसाद :
श्री चांदक :

क्या योजना तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि योजना आयोग ने घोषणा की है कि राज्यों की चौथी

पंचवर्षीय योजना में राज्यों के विकास के लिए जनसंख्या के आधार पर आर्थिक सहायता दी जायेगी;

(ख) यदि हाँ, तो क्या राजस्थान के लिए नियत की गई धनराशि उस राज्य की, जो हर पहलु से पिछड़ा हुआ है, आवश्यकताओं के अनुरूप है; और

(ग) यदि नहीं, तो क्या सरकार प्रस्तावित राशि में वृद्धि करने के किसी प्रस्ताव पर विचार कर रही है?

योजना तथा समाज कल्याण मंत्री (श्री अशोक मेहता) : (क) जी, नहीं। चौथी योजना अवधि के दौरान राज्यों को केन्द्रीय सहायता का नियतन करने में, योजना आयोग ने जनसंख्या के अलावा कतिपय घटकों जैसे भीमांत क्षेत्रों की विशेष आवश्यकताओं, जिन बड़ी नदी-घाटियाँ, बिजली एवं बिजली परियोजनाओं पर पहलु से काम हो रहा है उनको पूरा करने के लिए अपेक्षित व्यय-व्यवस्था तथा पहाड़ी व अन्य पिछड़े क्षेत्रों, इत्यादि के नेत्रों से विकास करना इत्यादि को ध्यान में रखा है।

(ख) और (ग) : राजस्थान सरकार के चौथी पंचवर्षीय योजना के प्रस्तावों पर, योजना आयोग में 8 नवम्बर, 1966 को राज्य के मुख्य मंत्री तथा अन्य मंत्रियों के साथ विचार-विनिमय किया गया। विचार-विनिमय के बाद विना उपलब्ध करने की योजना सहित 313 करोड़ रुपये की व्यवस्था पर सहमति प्रकट की गई।

Bhakra Control Board

2324. Shri Brij Basi Lal:
Shri Vishwa Nath Pandey:
Shri D. C. Sharma:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that Government have taken over the func-

tions and duties of the Bhakra Control Board following the re-organisation of the Punjab;

(b) if so, when and whether this Board has been reconstituted;

(c) if so, the details thereof; and

(d) the total amount of expenditure involved?

The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b) The administration, maintenance and operation of certain works connected with the Bhakra-Nangal Project has been taken over by the Central Government from 1-11-66, pending the constitution of the Bhakra Management Board.

(c) The Bhakra Management Board will consist of:—

(i) a wholetime Chairman and two members to be appointed by the Central Government.

(ii) a representative each of the Governments of Punjab, Haryana, Rajasthan and Himachal Pradesh;

(iii) two representatives of the Central Government.

The expenditure involved will be worked out after the Board is set up.

Gold seized at Gwalior Railway Station

2325. Shri Brij Basi Lal:
Shri Vishwa Nath Pandey:
Shri Shinkre:
Shri Hukam Chand
Kachhavaia:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that contraband gold weighing 1,300 tolas valued at Rs. 2,21,000 was seized at Gwalior Railway Station on the 1st November, 1966; and